

POSSESSION NOTICE

EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.

CIN: U67100MH2007PLC174759

Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098

Whereas the Authorized Officer of the Secured Creditor mentioned herein, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Act), 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice as mentioned below calling upon the borrower(s) to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

Thereafter, Assignor mentioned herein, has assigned the financial assets to Edelweiss Asset Reconstruction Company Limited also as its owelcoming in its capacity as trustee of EARC TRUST SC-371 mentioned hereunder/hereinafter referred to as "EARC") vide Assignment Agreement. Pursuant to the assignment agreement, under Sec 5 of SARFAESI Act, 2002, EARC has stepped into the shoes of the Assignor and all the rights, title and interests of Assignor with respect to the financial assets along with underlying security interests, guarantees, pledges have vested in EARC in respect of the financial assistance availed by the Borrower and EARC exercises all its rights as the secured creditor.

Name of Assignor	Name of Trust	Loan Account Number	Borrower Name & Co-Borrower(s) Name	Amount & Date of Demand Notice	Date of Possession	Possession Status
Dewan Housing Finance Limited (DHFL)	EARC TRUST SC-371	963620 111-00004405 /DHFL	1) Jaikishan Rajkishan Chaudhary(Borrower), 2) Mr. Sanjay R Chaudhary ("Co-Borrower")	20,43,360.55/- 27.07.2020	28-09-2022	Physical Possession

Description of the Property : Flat No.704, 7th Floor, Wing F1, Building No.F, admeasuring 36.80sq.mtrs (carpet area) (which is inclusive of carpet area of balconies, internal passage) in the building known as "Residency Park", Phase I, Near Global City, Narangi Bypass Road, situated at New Survey No.214, Village: Dongare, Taluka : Vasai, Virar West Thane Maharashtra 401303 within in the limits of Vasai Virar City Municipal Corporation.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned being the Authorized Officer of Edelweiss Asset Reconstruction Company Limited has taken possession of the properties described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest Enforcement) Rules, 2002 on the date mentioned against each property.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Edelweiss Asset Reconstruction Company Limited for the amount mentioned below and interest thereon.

Place: Mumbai Sd/- Authorized Officer
Date: 29.09.2022 Edelweiss Asset Reconstruction Company Limited



Stressed Asset Management Branch,
Indian Bank, Mittal Chamber, 7th floor, Near Bajaj Bhavan, Nariman Point, Mumbai-21
Mail ID: armbnmumbai@indianbank.co.in,
Sale Notice for Sale of Movable Properties

E-auction Sale Notice for Sale of Movable Assets(Machineries) under the Hypothecation Agreement

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the Machineries used for the manufacturing of Socks etc. as per Annexure available on the website (www.mstcecommerce.com), charged to the Secured Creditor, the physical/constructive/Symbolic (whichever is applicable) possession of which has been taken by the Authorised Officer of Indian Bank, SAM branch, Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on 20.10.2022 for recovery of Rs. 6,91,06,377.84/- (Rupees Six Crores Ninety One Lakhs Six Thousand Three Hundred Seventy Seven and Eighty Four Paise Only) as on 21.06.2021 due to the Indian Bank, SAM branch, Secured Creditor, from (Name and address of the borrower/guarantor).

The details of the machineries intended to be brought to sale through e-auction mode are enumerated below :

Sl. No.	Detailed Description of Mortgaged Assets item wise	Reserve Price Rs. in lakhs	EMD & Bid Increment value (Rs.) in lakhs	Date, time and place of sale	Property ID
1	Machineries as per Annexure uploaded on the website (www.mstcecommerce.com)	Rs. 481.00 Lakhs.	Rs. 48.10 lakhs Bid Incremental Value Rs. 1,00,000/- (Rs. One Lakh only)	20.10.2022 11.00 am to 01:00 pm By E-Auction	IDIB3119810750

Encumbrances on Property Not known to us

Date & Time of Inspection 18.10.2022 - 11.00 AM to 01.00 PM
Date and time of e-auction 20.10.2022 -- 11.00 AM to 01.00 PM

Bidders are advised to visit the website (www.mstcecommerce.com) of our e-auction service provider MSTC Ltd. to participate in online bid. For Technical Assistance Please call MSTC HELPDESK No. 033-22901004 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd., please contact ibapiop@mstcecommerce.com and for EMD status please contact ibapiin@mstcecommerce.com

For Assets details and photograph of the Assets and auction terms and conditions please visit : <https://ibapi.in> and for clarifications referred to this portal, please contact help line number 18001025026 and 011-41106313.

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with <https://ibapi.in> and www.mstcecommerce.com

Contact Number of Authorised Officer :- Mr. Santosh Kumar Shrivastava - 7076297530

Date : 29.09.2022 Authorised Officer
Place : Nariman Point, Mumbai Indian Bank

THE COSMOS CO-OP BANK LTD. (Multistate Scheduled Bank)
Recovery & Write-off Department, Region - II
Correspondence Address: Horizon Building, 1st Floor, Ranade Road & Gokhale Road Junction, Gokhale Road (North), Dadar (West), Mumbai 400 028. Phone No. 022-24476012/57/58

E-AUCTION SALE NOTICE UNDER SARFAESI ACT, 2002

E-auction Sale Notice for Sale of Immovable Secured Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) & 9(1) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower Company through its Directors, Guarantors & Mortgagor that the below described immovable property mortgaged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of The Cosmos Co. Op. Bank Ltd., will be sold on the basis of "As is where is", "As is what is", "Whatever there is" and "Without Recourse" for recovery of Bank dues as per the brief particulars given hereunder:

Name of Borrower Company, Directors, Guarantors & Mortgagor	Details of Secured Assets for Sale/Auction
Borrower Company: M/s. SEHER EXIM PVT. LTD. Directors & Guarantors: 1. Mr. Prabhujitsingh Narindarsingh Walia 2. Mrs. Ashmeeta Sundaripalsingh Walia Guarantor & Mortgagor: Mr. Kuldeep Kaur Prabhujitsingh Walia Guarantors: 1. Mr. Dinesh Sukhlalhali Maniyar 2. Mrs. Ashmeeta Sundaripalsingh Walia	All that piece and parcel of Row House No. 1 approx. area 3000 sq. ft. (Built-up) as per Mortgage Deed & as per Agreement of Sale the area of the property is 1150 sq. ft. carpet area, together with still area of 800 sq. ft. at the ground floor level and open terrace of 432 sq. ft. at the upper level (Ground plus 2 Floors) known as Kuldeep Villa in the New Sonali Complex Co-operative Housing Society Ltd. lying & situate at Final Plot No. 349 of T. P. Scheme No.1 situate at General Arunkumar Vaidya Marg, Panchpakhandi, Near T.M.C. Office building, Thane(West) 400602 within the local limits of Thane Municipal Corporation and within the registration District and Sub District of Thane. Together with proportionate right in the land under the building and with right to use and avail common areas and facilities and with right of ways and easements and parking made available to the said premises along with share certificate and membership attached to the said premises.

Demand Notice Date & Amount	Possession Date & Type	Reserve Price	Earnest Money Deposit (E.M.D.)	Bid Incremental Value	Date & Time of E-Auction	Date & Time of Inspection
Demand Notice Date: 27.06.2013 ₹ 91,86,433.76 plus further interest & charges thereon. Present outstanding balance as on 31.08.2022 is ₹226.88 Lakhs plus further interest & charges thereon to the Bank by Borrower Company.	02.12.2021 (Physical)	₹2,80,00,000/- (Rupees Two Crores Eighty Lakhs Only)	₹ 28,00,000/- (Rupees Twenty Eight Lakhs Only)	₹ 1,00,000/- (Rupees One Lakh Only)	18.10.2022 from 1.00 p.m. to 2.00 p.m.	12.10.2022 from 11.00 a.m. to 5.00 p.m. with prior appointment

STATUTORY NOTICE: As per Rule 8(6) read with Rule 9(1) of Security Interest (Enforcement) Rules, 2002.
The present address of the Borrower Company & Residence of Directors, Guarantors & Mortgagor are not known. Hence, this notice also be considered as a 15 days' notice to the Borrower Company its Directors, Guarantors & Mortgagor about holding of subsequent public auction sale on the above mentioned date & time if the dues are not repaid in full before the date & time of public auction.

Note:- 1. EMD forms are available with Authorised Officer, 2. Please contact for EMD payment details to Authorised Officer, & 3) Last Date & Time of EMD and KYC Documents Submission: 17.10.2022 upto 4.30 pm.

For detailed terms and conditions of the sale, please refer to the link provided in Secured Creditor's website i.e. <https://www.cosmosbank.com> OR <https://cosmosbank.auctiontngier.net>.

Sd/-
Date: 01.10.2022 Authorised Officer
Place : Mumbai The Cosmos Co-operative Bank Ltd.

IDFC FIRST Bank Limited

(Formerly known as IDFC Bank Limited).

CIN : L65110TN2014PLC097792

Registered Office: - KRM Towers, 7th Floor, Harrington Road, Chetpet, Chennai- 600031.

Tel : +91 44 4564 4000 | Fax: +91 44 4564 4022

APPENDIX- IV-A [See provision to rule 8 (6)]
SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Co-Borrower (s) as per column (ii) that the below described immovable properties as per column (i) mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Formerly known as IDFC Bank Limited now IDFC FIRST Bank Limited, will be sold on "As is where is", "As is what is", and "Whatever there is" On 18th Oct 2022 as described hereunder, for the recovery of amount due from Borrower (s) and Co-Borrower (s) as per column (i), due to IDFC FIRST Bank Limited (Formerly known as IDFC Bank Limited).

For detailed terms and conditions of the sale, please refer to the link provided in IDFC FIRST Bank website i.e. www.idfcfirstbank.com.

S. No.	(i) Demand Notice Date and Amount	(ii) Name Borrower (s) and Co-Borrower (s)	(iii) PROPERTY ADDRESS	(iv) Reserve Price Amount	(v) EMD Amount	(vi) Date and Time of Auction	(vii) Date and Time of EMD Auction	(viii) Name and Mobile No of Authorized officer
1	INR 17,03,561.08/- Demand Notice: 29th Feb 2020 INR 15,83,080.13/- Demand Notice: 4th Sep 2020	Mr. Mahesh Dhavale & Mrs. Nanda Vasant Dhavle	Flat No 2, Ground Floor, Ravi Chaya Society, Dhoobi Ali, Near Datta Mandir, Tembi Naka, Thane, Maharashtra - 400601 Admeasuring Approx 403 Sq Ft.	INR 39,89,700/-	3,98,970/-	18th Oct 2022 11.00 To 1.00 PM	17th Oct 2022 11.00 To 1.00 PM	1) Jyoti Tiwari MOB- 7977646716 2) MR. Debjyoti Roy MOB- 9874702021
2	INR 36,40,285.07/- Demand Notice: 17th Apr 2021	Mr. Prashant K Khona & Mrs. Aarti Prashant Khona	All the piece and parcel of the property consisting of Flat No. 305, 3rd Floor, Neelkanth Heights Plot No. 28, Ravi Kian CHSL, Cherra Nagar, Nandivali, (Dombivli - E), Thane, Maharashtra - 421201, Admeasuring 515 Sq. Ft./Build Up Area- North. Under Construction Building, South: Open Plot, East: Internal Road and West: Morya Diamond Plaza	INR 18,54,000/-	1,85,400/-	18th Oct 2022 11.00 To 1.00 PM	17th Oct 2022 11.00 To 1.00 PM	1) Jyoti Tiwari MOB- 7977646716 2) MR. Debjyoti Roy MOB- 9874702021
3	INR 40,96,977.65/- Demand Notice: 20th May 2021	Mr. Ghanashyam Tripathi & Punam Ghanashyam Tripathi	All the piece and parcel of the property consisting of Flat No. 703, 7th Floor, C-Wing, Green Heritage, Nandivali Village, Nandivali Road, Swami Samar Temple, Dombivli (East), Thane, Maharashtra - 421201 Admeasuring 805 F.T., and Bounded As: East: Open Plot, West: Shelar Building, North: Internal Road and South: Open Plot	INR 33,12,900/-	3,31,290/-	18th Oct 2022 11.00 To 1.00 PM	17th Oct 2022 11.00 To 1.00 PM	1) Jyoti Tiwari MOB- 7977646716 2) MR. Debjyoti Roy MOB- 9874702021

Disclaimer: Please note that the said notice is issued for sale of immovable property only and IDFC FIRST Bank Limited has no right to sale the movable assets, if any, present at the immovable property.

Sd/-
Date : 30.09.2022 Authorised Officer
IDFC FIRST Bank Limited (Formerly known as IDFC Bank Limited).

PHYSICAL POSSESSION NOTICE



Branch Office: ICICI Bank Ltd., Office Number 201-B, 2nd Floor, Road No 1 Plot No-B3, WIFI IT Park, Wagle Industrial Estate, Thane, Maharashtra- 400604

Whereas

The undersigned being the Authorized Officer of ICICI Bank Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred under section 13 (12) R/W Rule 3 of the Security Interest (Enforcement) rules 2002, issued demand notices upon the borrowers mentioned below, (on underlying pool assigned to ICICI Bank by Dewan Housing Finance Ltd.) in relation to the enforcement of security in respect of a housing loan facility granted pursuant to a loan agreement entered into between DHFL and the borrower, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Bank Limited.

Sr. No.	Name of the Borrower/ Number (Loan Account Number (DHFL Old LAN & ICICI New LAN)	Description of Property/ Date of Possession	Date of Demand Notice/ Amount in Demand Notice (Rs.)	Name of Branch
1.	Maheish Nathuram Gaikar & Manisha Maheish Gaikar/ CQZPEN00004999095	Flat No. 102, 1st Floor, Entry on S No. 286/-287 Plot No. 286/-287, Vishveshwar Nagar Garden Pen, Jaigad-402107/ Possession Date 28-9-2022	02 July 2021 Rs. 17,10,492/-	Pen

The above-mentioned borrowers(s) / guarantors(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

Date : October 01, 2022

Place: Pen

Authorized Officer
ICICI Bank Limited

Public Notice For E-Auction For Sale Of Immovable Properties

Sale of Immovable property mortgaged to IFL Home Finance Limited (Formerly known as India Infoline Housing Finance Ltd.) (IFL-HFL) Corporate Office at Plot No 98 Udyog Vihar, Phase-IV Gurgaon-122015 (Haryana) and Branch Office at- CTS NO 42781/ 70-Tanaji Nagar Near Kalika Mata Mandir 2nd Floor Chichwad Pune-411003 under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002(hereinafter "Act"). Whereas the Authorized Officer ("AO") of IFL-HFL had taken the possession of the following properties pursuant to the notice issued u/s 13(2) of the Act in the following loan accounts/prospect nos. with a right to sell the same on "AS IS WHERE IS BASIS & AS IS WHAT IS BASIS" for realization of IFL-HFL's dues, The Sale will be done by the undersigned through e-auction platform provided at the website: www.bankauctions.com.

Borrower(s) / Co-Borrower(s) / Guarantor(s)	Demand Notice Date and Amount	Description of the Immovable property/ Secured Asset	Date of Symbolic Possession	Reserve Price	Date of Inspection of property
1. Mr. Lokesh Jitendra Gaikwad 2. Mrs. Sunita Jitendra Gaikwad 3. GAIKWAD DAIRY FARM	05-Oct-2021 Rs.32,46,517/- (Rupees Thirty Two Lakh Forty Six Thousand Five Hundred Seventeen Only)	All that part and parcel of the property bearing Flat No. 405, Admeasuring 655 Sq.Ft., 4th Floor, Bldg, Snehanagar, Gat No. 65P-69P, Shindewadi, Khandala, Satara - 412802	22-Jan-2022 Total Outstanding As On Date 16-Sept-2022 Rs. 35,76,124/- (Rupees Thirty Five Lakh Seventy Six Thousand One Hundred Twenty Four Only)	Rs. 29,35,600/- (Rupees Twenty Nine Lakh Thirty Five Thousand Six Hundred Only) Earnest Money Deposit (EMD) Rs.2,93,560/- (Rupees Two Lakh Ninety Three Thousand Five Hundred Sixty Only)	26-Oct-2022 1100 hrs -1400 hrs Contact:- Mr Vishal Bhatnagar at 9643709908 EMD Last Date 28-Oct-2022 till 5 pm. Date/ Time of E-Auction 01-Nov-2022 1100 hrs-1300 Hrs.
(Prospect No IL10114777)	Amount Rs. 40,00,000/- (Rupees Forty Thousand Only)				

Mode of Payment: All payment shall be made by demand draft in favour of "IFL Home Finance Limited" payable at Gurugram or through RTGS/NEFT the accounts details are as follows: a) Name of the Account- IFL Home Finance Ltd., b) Name of the Bank- Standard Chartered Bank, c) Account No:- 9902875 followed by Loan Number, d) IFSC Code -SCL0036001 e) Bank Address: Standard Chartered Bank, 90 M.G. Road, Fort, Mumbai-400001

TERMS AND CONDITIONS:-

- For participating in e-auction, intending bidders required to register their details with the Service Provider <https://www.bankauctions.com>, well in advance and has to create the login account, login ID and password. Intending bidders have to submit / send their "Tender FORM" along with the payment details to the Service Provider at the above mentioned address.
- The bidders shall improve their offer in multiple of amount mentioned under the column "Bid Increase Amount". In case bid is placed in the last 5 minutes of the closing time of the auction, the closing time will automatically get extended for 5 minutes.
- The successful bidder should deposit 25% of the bid amount (after adjusting EMD) within 24 hours of the acceptance of bid price by the AO and the balance 75% of the bid amount within 15 days from the date of confirmation of sale by the secured creditor. All deposit and payment shall be in the prescribed mode of payment.
- The purchaser has to bear the cess, applicable stamp duty, fees, and any other statutory dues or other dues like municipal tax, electricity charges, land and all other incidental costs, charges including outgoes and charges on the property.
- Bidders are advised to go through the website <https://www.bankauctions.com> and <https://www.iflhome.com/home-loans/properties-for-auction> for detailed terms and conditions of auction sale & auction application form before submitting their Bids for taking part in the e-auction sale proceedings.
- For details, help procedure and online training on e-auction prospective bidders may contact the service provider E mail ID:- support@bankauctions.com, Support Helpline Numbers: 07291981124/25/26 and any property related query Mr. Jitendra Gupta @ 999682823, Email - jitendra.gupta@ifl.com
- Notice is hereby given to above said borrowers to collect the household articles, which were lying in the secured asset at the time of taking physical possession within 7 days, otherwise IFL-HFL shall not be responsible for any loss of property under the circumstances.
- Further the notice is hereby given to the Borrowers, that in case they fail to collect the above said articles same shall be sold in accordance with Law.
- In case of default in payment at any stage by the successful bidder / auction purchaser within the above stipulated time, the sale will be cancelled and the amount already paid will be forfeited (including EMD) and the property will be again put to sale.
- AO reserves the rights to postpone/cancel or vary the terms and condition of tender/auction without assigning any reason thereof. In case of any dispute in tender/auction, the decision of AO of IFL-HFL will be final.

STATUTORY 30 DAYS SALE NOTICE UNDER RULE 8 (6) OF THE SARFAESI ACT, 2002

The Borrower are hereby notified to pay the sum as mentioned above along with upto dated interest and ancillary expenses before the date of Tender/Auction, failing which the property will be auctioned/sold and balance dues if any will be recovered with interest and cost.

Place:-Pune, Date: 01-Oct-2022

Sd/- Authorised Officer, IFL Home Finance Limited

DEMAND NOTICE

Under Section 13(2) of the Securitisation And Reconstruction of Financial Assets And Enforcement of Security Interest Act, 2002 (the said Act), read with Rule 3(1) of the Security Interest (Enforcement) Rules, 2002 (the said Rules). In exercise of powers conferred under Section 13(2) of the said Act read with Rule 3 of the said Rules, the Authorised Officer of IFL Home Finance Ltd. (IFL HFL) (Formerly known as India Infoline Housing Finance Ltd.) has issued Demand Notice(s) under Section 13(2) of the said Act, calling upon the borrower(s), to repay the amount mentioned in the respective Demand Notice(s) issued to them. In connection with above(s) notice is hereby given, once again, to the Borrower(s) to pay within 60 days from the publication of this notice, the amounts indicated herein below, together with further interest from the date(s) of Demand Notice till the date of payment. The detail of the Borrower(s), amount due as on date of Demand Notice and security offered towards repayment of loan amount are as under:

Name of the Borrower(s)/ Guarantor (s)	Demand Notice Date & Amount	Description of secured asset (immovable property)
Mr. Prashant Rajendra Awasthi, Mrs.Surekha Rajendra Awasthi (Prospect No IL10208509)	27-Sep-22 & Rs.13,32,778/- (Rupees Thirteen Lakh Thirty Two Thousand Seven Hundred Seventy Eight Only)	All that piece and parcel of the property being : Flat No.403, admeasuring 490 sq. ft., Floor No. 4, Wing B, Building No.3, Cosmos Paradise Village, Baleshwar, Near Tata Nano Housing Layout, Opp. Oswal Nagar, Boisar East 401501.
Mr. Viraj Vijay Bhosale Miss. Jalvanti Vijay Bhosale Mr. Vijay Uttam Bhosile (Prospect No IL10208082)	23-Sep-2022 & Rs.14,75,934/- (Rupees Fourteen Lakh Seventy Five Thousand Nine Hundred Thirty Four Only)	All that piece and parcel of the property being : Flat No.706, 7th Floor, Building No. B5, admeasuring 180 Sq. Ft. (Carpet Area) & 295 Sq. Ft. (Saleable Area), Premarayan Residency, on Land bearing Survey No.58, Hissa No. 22, At Algonj village, Tal. Shapur, Thane, Maharashtra-400601.
Mr. Sachin Sitaram Zalte, Mrs. Monali Sachin Zalte (Prospect No IL10197598)	24-Sep-2022 & Rs.16,98,321/- (Rupees Sixteen Lakh Ninety Eight Thousand Three Hundred Twenty One Only)	All that piece and parcel of the property being : 3, Carpet Area: 254.0 sq. ft., Floor No. 0, E5, Premarayan Residency, Revised buildinging on Plot Baring S.No.5822 At Gaon Village Tal. Shapur Thane.
Mr. Pawan Rohidas Chaudh Mrs.Renuka Shankar Ratho Sai Automobiles (Prospect No IL10170234)	26-Sep-2022 & Rs.23,27,608/- (Rupees Twenty Three Lakh Twenty Seven Thousand Six Hundred Eight Only)	All that piece and parcel of the property being : Flat No.10, Floor No. 2, Wing B1 Kalyani Sai Vishwa, Carpet area admeasuring 330 Sq. Ft., Building B, Gat No.138 (P) Savarni Jalgaon Road, Aurangabad.
Mr. Neetu Sukhwarshi Maune Mrs. Neetu Nitu Maune Shirdada Gadi Shop (Prospect No IL10159842)	26-Sep-2022 & Rs.23,56,752/- (Rupees Twenty Three Lakh Fifty Six Thousand Seven Hundred Fifty Two Only)	All that piece and parcel of the property being : Flat No.304, Floor No. 3, Carpet area admeasuring 332 Sq. Ft., Wing B65, Premarayan Residency, At Algaonvillage Tal.Shapur Thane.
Mr.Sagor Appasah Gunjal, Mr. Appasah Rooshah Gunjal, Mrs. Sangita Appasah Gunjal, Maha lakshmi Granth Dalani(Prospect No IL10150423)	26-Sep-2022 Rs.20,66,092.1/- (Rupees Twenty Lakh Sixty Six Thousand Ninety Two Only)	All that piece and parcel of the property being : Row House No.17, E Type Building, carpet area admeasuring 58.91 Sq. Mtr. Shiv Vihar, Super Built Up Area admeasuring 3400 Sq. Ft., Gat No 198 At Shendra Kamangar Aurangabad 431201.
Mr. Shubham Ramesh Choudhari, Mrs. Madhuri Rameshraj Choudhari (Prospect No IL10143108)	27-Sep-2022 & Rs.10,44,179/- (Rupees Ten Lakh Forty Four Thousand One Hundred Seventy Nine Only)	All that piece and parcel of the property being : Flat No. P1/C-2/207, admeasuring 322 sq. ft., 2nd Floor, Tower C Block, C, Yashu Kamal Co-operative Housing Society, Wanjari, Nagpur-440022
Mr. Mohammed Nizam Raza Faruki, Mrs.Nujhat Parveen (Prospect No IL10128353)	27-Sep-2022 & Rs.14,74,400/- (Rupees Fourteen Lakh Seventy Four Thousand Four Hundred Only)	All that piece and parcel of the property being : Flat No.002, Floor No. 0, Carpet area admeasuring 275 sq. ft., Building No 6 Type C, Thakar Nagar, S.No.51/142 Village Pashali Kashiba Wadi Near Sayaji Hotel & Meeh Office Tarapur Road Boisar W. Thane 401501
Mr. Irshad Muhammad Mullai Mrs. Jaibun Mahamud Mullai Jidan Hotel (Prospect No IL10109611)	28-Sep-2022 & Rs.31,23,832.1/- (Rupees Thirty One Lakh Twenty Three Thousand Eight Hundred Thirty Two Only)	All that piece and parcel of the property being : Flat No.608, Floor No. 6, admeasuring 380 Sq. Ft. (Carpet Area) & 551 Sq. Ft. (Saleable Area), Wing B, Jasmine, Village Khoni, Dombivli, Mumbai, Maharashtra, India-421204
Mr. Ifran Rahim Bavadiya Mrs. Nipansha Ifran Bavadiya (Prospect No IL10031836)	22-Sep-2022 & Rs. 8,94,064.1/- (Rupees Eight Lakh Ninety Four Thousand and Sixty Four Only)	All that piece and parcel of the property being : Flat No 1104, Type-B, 1st Floor, admeasuring 238 Sq. Ft. (Carpet Area) & 264 Sq. Ft. (Super Built Up Area), Divyara Value Homes, Pam Village, Boisar West, Palghar, Maharashtra-401501
Mr. Yogesh Tukaram Pawar Mrs. Saraswati Yogesh Pawar (Prospect No IL10010605)	23-Sep-2022 & Rs.13,73,141/- (Rupees Thirteen Lakh Seventy Three Thousand One Hundred Forty One Only)	All that piece and parcel of the property being : Flat No A10-303, Carpet Area 265.0 sq. ft., Super Built Up Area 398.0 sq. ft., 3rd Floor, Xbria Warai, At Post: Waradi Ward: Taluka Karjat, Raigad, Maharashtra, India, 410201
Mrs. Nandini Jyotirm Chavan, Mrs.Krushnabai Chavan,Shree Navelli Beauty Clinic And Sliming Center(Prospect No 961399)	22-Sep-2022 & Rs.15,23,917/- (Rupees Fifteen Lakh Twenty Three Thousand Nine Hundred Seventy One Only)	All that piece and parcel of the property being : S No 850, Hissa No.5A/6 14/5A/7, Flat No 101 First Floor,Admeasuring Carpet Area 496 Sq. Ft., M Square, Shivane, Pune, 411023, Maharashtra, India.
Mr. Mukesh Jannoo Gupta Mrs.Lalita (Prospect No 398742)	26-Sep-2022 & Rs.14,62,430/- (Rupees Fourteen Lakh Sixty Two Thousand Four Hundred Thirty Only)	All that piece and parcel of the property being : 310.Floor No.3, Carpet area admeasuring 285 Sq. Ft., Building No 6 Type C, Thakar Nagar, S.No.61/142 Village Pashali Kashiba Wadi Near Sayaji Hotel & Meeh Office Tarapur Road Boisar W. Thane 401501
Mr. Anand Pithiviraj Pandikar Mrs. Ashwini Anand Pandikar (Prospect No 853006)	21-Sep-2022 & Rs.15,47,562/- (Rupees Fifteen Lakh Forty Seven Thousand Five Hundred Sixty Three Only)	All that piece and parcel of the property being : Flat No.410, admeasuring 364.58 Sq. Ft. (Carpet Area) & 492 Sq. Ft. (Super Built Up Area), 5th Floor, Building-E, C, Ward No. C11, 11B, M Square, Shivane, Pune, 411023, Maharashtra, India.
Mr. Shakil Ahamad Ali Mrs. Sabira Khatun Muslim Mr. Dinesh R Vishwakarma (Prospect No 825577)	23-Sep-2022 & Rs.8,86,705/- (Rupees Eight Lakh Ninety Eight Thousand Seven Hundred Five Only)	All that Piece And Parcel Of The Property being : Flat No. 207, Carpet Area 170 Sq. Ft., Super Built Up Area 246.0 Sq. Ft., 2nd Floor, B-Wing, Diviyavali A, Diviyarai Value Home, Pam Village, Boisar West, Palghar, Maharashtra-401501
Mr. Milind Narayan More Mrs. Pratibha Milind More (Prospect No 822001)	23-Sep-2022 & Rs.25,43,837/- (Rupees Twenty Five Lakh Forty Three Thousand Eight Hundred Thirty Seven Only)	All that piece and parcel of the property being : Flat No.301, Carpet Area 340 sq. ft., Super Built Up Area 510.0 sq. ft., 3rd Floor, Divyara Value Homes, Divyara Value Home, Divyara Diva Hill Road, Diva, Thane, Maharashtra, India- 400601
Mr. Ashish Gulabchand Jain Mrs. Sushma Mukesh Jain Mrs. Smta. Ashwini Jain (Prospect No 709771)	14 - Sep - 2022 Rs.20,12,698.1/- (Rupees Twenty Lakh Twelve Thousand Six Hundred Ninety Eight Only)	All that piece and parcel of the property being : 1. Office Block No. F-2, 1st Floor, admeasuring 16.38 Sq. Mtr. (Built Up Area) together with 05.49 % undivided proportionate share and interest of the property bearing NMC House No.52, City Survey No. 40, Ward No. 15, Panwara, Gudgaon, Off. Vard No. 40, 94(New), Itwari, W. Nagar, Nagpur, Thane & Dist. Nagar, Maharashtra, India-400002. 2. Office Block No. F-5, 1st Floor, admeasuring 10.65 Sq. Mtr. (Built Up Area) together with 3.1 % undivided proportionate share and interest of the property bearing NMC House No. 52, City Survey No. 401, Sheet No.11, Panwara, Gudgaon, Off. Ward No. 36(C) Sector 1, Nagar, Nagpur, Thane & Dist. Nagar, Maharashtra, India-400001
Mr. Srikanth Surendranath Tiwari, Mrs. Rupsha Shrikant Tiwari (Prospect No IL10028943 & IL10076424)	21-Sep-2022 & Rs.11,73,188/- (Rupees Eleven Lakh Seventy Five Thousand One Hundred Eighty Eight Only for IL10028943 & Rs.3,04,145/- (Rupees Three Lakh Four Thousand One Hundred Forty Five Only) for IL10076424)	All that piece and parcel of the property being : Flat No. B 304, Bldg No. 7, O, admeasuring 315 Sq. Ft. (Carpet Area) & 440 Sq. Ft. (Super Built Up Area), Saphale Vihar, Thane, Maharashtra, India-401012
Mr. Niket Sawant Mrs. Pramila P Sawant (Prospect No IL10026974 & IL10076219)	27-Sep-2022 & Rs.23,14,733/- (Rupees Twenty Three Lakh Fourteen Thousand Seven Hundred Thirty Seven Only for IL10026974 & Rs.1,23,740/- (Rupees One Lakh Twenty Three Thousand Seven Hundred Forty Only) for IL10076219)	All that piece and parcel of the property being : Flat No.410, admeasuring 364.58 Sq. Ft. (Carpet Area) & 492 Sq. Ft. (Super Built Up Area), 5th Floor, Building-E, C, Ward No. C11, 11B, M Square, Shivane, Pune, 411023, Maharashtra, India.
Mr. Vinay Mahesh Salvi Mr.Mahesh Anand Salvi Mrs.Suvarna Mahesh Salvi Mrs.Vipul Mahesh Salvi (Prospect No 789001 & 919945)	23-Sep-2022 & Rs.19,19,929/- (Rupees Eighteen Lakh Ninety One Thousand Nine Ninety One Only for 789001 & Rs.1,84,100/- (Rupees One Lakh Eighty Four Thousand One Hundred Only) for 919945)	All that piece and parcel of the property being : Flat No.805, Admeasuring Carpet Area 386 Sq. Ft., F.W.B. Diviyara, Valley Sonavali Village, Badlapur West, Mumbai, India-421503, Maharashtra, India.
Mr. Yogesh Dnyaneshwar Dhumal, Mrs. Minal Yogesh Dhumal (Prospect No 759025 & 940252)	13-Sep-2022 & Rs.17,71,217/- (Rupees Seventeen Lakh Seventeen Thousand Two Hundred Seventy Seven Only for 759025 & Rs.15,346/- (Rupees One Lakh Fifty Five Thousand Three Hundred Forty Eight Only) for 940252	All that piece and parcel of the property being : Flat No. 004-B-Wing, admeasuring 378 Sq. Ft. (Carpet Area) & 510 Sq. Ft. (Super Built Up Area), Laxmi Bldg Jain, Kaithe, Thane, Maharashtra, India-421302